

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1952
TO BE ANSWERED ON 28TH NOVEMBER, 2016**

School Buildings

**†1952. SHRI HARISHCHANDRA CHAVAN:
SHRIMATI RAMA DEVI:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether certain primary and secondary schools in the country are running under tents and trees lacking buildings;
- (b) if so, the details thereof, State-wise as on date;
- (c) whether it is possible to impart education during rainy, winter and acute summer days in these schools as children will not able to attend school;
- (d) the reaction of the Government in this regard;
- (e) the total funds released, State-wise for construction of school buildings in this regard as well as number of schools constructed, State-wise during the last two years; and
- (f) the total funds remained unused out of the total released fund?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): As per the Unified District Information System for Education (UDISE), 2015-16 10,963 government primary schools (1.55%) and 1,444 secondary schools (0.60%) are running without buildings in the country. State/UT-wise details are at Annexure-I.

(c) & (d): The Right of Children to Free and Compulsory Education (RTE) Act, 2009 stipulates norms and standards for a recognized school imparting elementary education. The RTE norms provide for an all-weather school building consisting of, inter alia, at least one classroom for every teacher and an office-cum-store-cum-Head teacher's room and barrier free access. Section 8 of the RTE Act, 2009 lays down the duties of the State Governments and Union Territory (UT) Administrations to provide infrastructure in schools as per norms of the Act. The requirements of infrastructural facilities in schools are worked out every year on incremental basis by the respective State and UT depending on their need and priority and this is reflected in their Annual Work Plan and Budget (AWP&B). The Central

Government supports State Governments and UT Administrations for creation and augmentation of infrastructural facilities in government elementary and secondary schools under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programmes.

Since the inception of SSA in 2001 till 30.6.2016, construction of 3.12 lakh school buildings, and 18.72 lakh additional classrooms have been sanctioned to States and UTs, out of which construction of 2.90 lakh school buildings and 17.48 lakh additional classrooms have been completed by States and UTs. The RMSA Scheme presently covers opening of new Government secondary schools (classes IX-X) and strengthening of existing secondary schools run by the State Government and local bodies. Till date, under the Scheme 12394 new schools and strengthening of 37382 existing schools have been approved and post of 120284 teachers including teachers for new schools and additional teachers for existing schools have been approved.

(e) & (f): Details of State/UT-wise funds released under SSA and RMSA for the approved activities including infrastructural facilities and expenditure reported by States and UTs during last two years are at Annexure-II.

State-UT-wise details of government primary and upper primary school buildings and secondary school buildings constructed during last two years are at Annexure-III.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1952 FOR 28.11.2016 ASKED BY SHRI HARISHCHANDRA CHAVAN AND SHRIMATI RAMA DEVI REGARDING SCHOOL BUILDINGS**

Statement showing State/UT-wise details of primary schools and secondary schools running without buildings

State/UTs	Number of government primary schools without buildings	Percentage as a ratio of total number of government primary schools	Secondary schools functioning without buildings	Percentage as a ratio of total number of secondary schools
ANDAMAN & NICOBAR ISLANDS	None	None	None	None
ANDHRA PRADESH	269	0.81	27	0.23
ARUNACHAL PRADESH	89	4.06	1	0.24
ASSAM	11	0.03	1	0.01
BIHAR	6978	16.70	27	0.37
CHANDIGARH	None	None	None	None
CHHATTISGARH	540	1.75	205	3.27
DADRA & NAGAR HAVELI	None	None	None	None
DAMAN & DIU	None	None	None	None
DELHI	None	None	None	None
GOA	None	None	None	None
GUJARAT	14	0.13	9	0.09
HARYANA	34	0.38	4	0.05
HIMACHAL PRADESH	None	None	None	None
JAMMU & KASHMIR	41	0.31	1	0.02
JHARKHAND	178	0.69	30	0.69
KARNATAKA	7	0.03	6	0.04
KERALA	None	None	6	0.13
LAKSHADWEEP	None	None	None	None
MADHYA PRADESH	1064	1.27	988	6.64
MAHARASHTRA	300	0.67	2	0.01
MANIPUR	1	0.04	None	None
MEGHALAYA	9	0.17	27	1.96
MIZORAM	1	0.08	None	None
NAGALAND	2	0.17	None	None
ODISHA	484	1.39	38	0.39
PUDUCHERRY	None	None	4	1.11
PUNJAB	7	0.05	None	None
RAJASTHAN	570	1.59	3	0.01
SIKKIM	None	None	None	None
TAMIL NADU	13	0.05	17	0.14
TELANGANA	79	0.40	1	0.01
TRIPURA	None	None	None	None
UTTAR PRADESH	90	0.08	22	0.09
UTTARAKHAND	79	0.63	22	0.63
WEST BENGAL	103	0.15	3	0.03
Total	10963	1.55	1444	0.60

Source: UDISE, 2015-16.

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF LOK SABHA UNSTARRED QUESTION NO. 1952 FOR 28.11.2016 ASKED BY SHRI HARISHCHANDRA CHAVAN AND SHRIMATI RAMA DEVI REGARDING SCHOOL BUILDINGS**

Statement showing State-wise details of funds released and expenditure incurred under SSA and RMSA programmes for approved activities including infrastructure facilities during last two years

(₹ in lakhs)

Sl. No	State/UTs	Sarva Shiksha Abhiyan				Rashtriya Madhyamik Shiksha Abhiyan			
		2014-15		2015-16		2014-15		2015-16	
		Central share Release	Expenditure (including state share)	Central share Release	Expenditure (including state share)	Central share Release	Expenditure (including state share)	Central share Release	Expenditure (including state share)
1	ANDAMAN & NICOBAR ISLANDS	86.45	47.07	158.06	227.26	86.45	47.07	158.06	227.26
2	ANDHRA PRADESH	7497.42	44697.58	27182.77	43236.94	7497.42	44697.58	27182.77	43236.94
3	ARUNACHAL PRADESH	137.57	1426.62	3626.43	984.98	137.57	1426.62	3626.43	984.98
4	ASSAM	15981.06	16005.33	16261.66	30563.31	15981.06	16005.33	16261.66	30563.31
5	BIHAR	14484.5	40525.85	3601.01	26739.13	14484.5	40525.85	3601.01	26739.13
6	CHANDIGARH	181.2	296.96	117.65	250.17	181.2	296.96	117.65	250.17
7	CHHATTISGARH	19018.66	109410.02	22917.78	42361.35	19018.66	109410.02	22917.78	42361.35
8	DADRA & NAGAR HAVELI	50.89	77.39	207	139.16	50.89	77.39	207	139.16
9	DAMAN & DIU	51.44	88.51	77.94	79.43	51.44	88.51	77.94	79.43
10	DELHI	2114.07	2100.29	1952.97	3515.15	2114.07	2100.29	1952.97	3515.15
11	GOA	323.15	296.23	229.15	428.13	323.15	296.23	229.15	428.13
12	GUJARAT	9600.8	17128.7	12238.29	15470.1	9600.8	17128.7	12238.29	15470.1
13	HARYANA	15018.76	13425.72	7726.57	27723.69	15018.76	13425.72	7726.57	27723.69
14	HIMACHAL PRADESH	3609.39	11441.89	12552.07	17031.54	3609.39	11441.89	12552.07	17031.54
15	JAMMU & KASHMIR	11544.16	12716.27	9614.42	24537.33	11544.16	12716.27	9614.42	24537.33
16	JHARKHAND	11120.31	11109.88	7753.04	38605.14	11120.31	11109.88	7753.04	38605.14
17	KARNATAKA	30351.27	34820.53	20968.84	50779.43	30351.27	34820.53	20968.84	50779.43
18	KERALA	3991.25	6168.94	10247.22	5951.96	3991.25	6168.94	10247.22	5951.96
19	LAKSHADWEEP	2.12	0	9.79	19.11	2.12	0	9.79	19.11
20	MADHYA PRADESH	21010.77	51398.43	28340.93	49634.15	21010.77	51398.43	28340.93	49634.15
21	MAHARASHTRA	23451.85	44944.14	20180.33	9828.32	23451.85	44944.14	20180.33	9828.32
22	MANIPUR	6242.42	5185.23	5093.41	6257.68	6242.42	5185.23	5093.41	6257.68
23	MEGHALAYA	58.62	974.4	40.08	166.3	58.62	974.4	40.08	166.3
24	MIZORAM	2802.65	5226.9	2080.48	3689.96	2802.65	5226.9	2080.48	3689.96
25	NAGALAND	363.88	754.35	5326.42	2676.25	363.88	754.35	5326.42	2676.25
26	ODISHA	20100.26	19099.72	19870.99	40494.99	20100.26	19099.72	19870.99	40494.99
27	PUDUCHERRY	75.43	930.02	152.56	521.22	75.43	930.02	152.56	521.22
28	PUNJAB	9938.55	6944.61	4482.69	28914.44	9938.55	6944.61	4482.69	28914.44
29	RAJASTHAN	34421.36	66372.1	37129.87	103399.68	34421.36	66372.1	37129.87	103399.68
30	SIKKIM	1118.81	1824.38	1661.22	1744.5	1118.81	1824.38	1661.22	1744.5
31	TAMIL NADU	33364.51	43966.63	31471.84	75876.18	33364.51	43966.63	31471.84	75876.18
32	TELANGANA	9462.65	27599.32	20008.1	33832.34	9462.65	27599.32	20008.1	33832.34
33	TRIPURA	599.04	6054.44	910.28	3390.26	599.04	6054.44	910.28	3390.26
34	UTTAR PRADESH	14228.11	15259.48	13150	37877.54	14228.11	15259.48	13150	37877.54
35	UTTRAKHAND	5825.84	14789.01	4330.77	13017.12	5825.84	14789.01	4330.77	13017.12
36	WEST BENGAL	10743.7	219.2	2909.39	22287.34	10743.7	219.2	2909.39	22287.34
Total:		338972.92	633326.14	354582.02	762251.58	338972.92	633326.14	354582.02	762251.58

Note: Utilisation is against Government of India release, States Share release and other receipts.

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF LOK SABHA UNSTARRED QUESTION NO. 1952 FOR 28.11.2016 ASKED BY SHRI HARISHCHANDRA CHAVAN AND SHRIMATI RAMA DEVI REGARDING SCHOOL BUILDINGS**

Statement showing State-UT-wise details government primary and upper primary school buildings and secondary school buildings constructed during last two years

Sl. No.	State/UTs	Number of primary and upper primary school buildings constructed	Number of new secondary schools constructed
1	ANDAMAN & NICOBAR ISLANDS	8	0
2	ANDHRA PRADESH	36	0
3	ARUNACHAL PRADESH	412	0
4	ASSAM	2	0
5	BIHAR	2505	382
6	CHANDIGARH	5	1
7	CHHATTISGARH	455	1122
8	DADRA & NAGAR HAVELI	0	0
9	DAMAN & DIU	0	1
10	DELHI	1	0
11	GOA	0	0
12	GUJARAT	38	223
13	HARYANA	88	1
14	HIMACHAL PRADESH	52	85
15	JAMMU & KASHMIR	278	239
16	JHARKHAND	415	343
17	KARNATAKA	0	122
18	KERALA	46	16
19	LAKSHADWEEP	0	0
20	MADHYA PRADESH	805	217
21	MAHARASHTRA	555	0
22	MANIPUR	197	49
23	MEGHALAYA	1669	0
24	MIZORAM	22	59
25	NAGALAND	279	49
26	ODISHA	1047	184
27	PUDUCHERRY	0	1
28	PUNJAB	78	231
29	RAJASTHAN	1083	55
30	SIKKIM	4	0
31	TAMIL NADU	193	193
32	TELANGANA	23	0
33	TRIPURA	4	51
34	UTTAR PRADESH	272	965
35	UTTRAKHAND	300	134
36	WEST BENGAL	1563	0
	Total	12435	4723
